

Water Supply Programme during the last 3 years are as follows:—

1978-79 . . .	Rs. 403.97 lakhs
1979-80 . . .	Rs. 378.30 lakhs
1980-80 . . .	Rs. 664.00 lakhs

The district-wise allocation of the grants is made by the State Government. According to the information received from the Govt. of Maharashtra for the period ending 31-3-1980, 9 problem villages have been covered and schemes were in progress in 41 problem villages in Ahmednagar District.

Provident Fund Withdrawals for House Building

2. SHRI BAGUN SUMBRUI:

SHRI ARJUN SETHI;

SHRI CHINTAMANI JENA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have liberalised terms of advances for house building to all employed persons from their provident fund account; and

(b) if so, the details of the facilities now available to the subscribers?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) (a) Yes, Sir.

(b) A statement is attached.

Statement

A Central Govt. Servant can make a final withdrawal from his Provident Fund Account in connection with the construction/acquisition of a house or a residential plot, in addition to availing of an advance under HBA Rules, the total amount of advance sanctioned under HBA Rules and that withdrawn from the Provident Fund, should not exceed;

(i) Rs. 75,000/- for employees whose 75 months' basic pay is upto Rs.60,000;

(ii) Rs. 1,25,000/- for employees whose 75 months' basic pay exceeds Rs. 60,000/- but is upto Rs. 1,25,000/-;

(iii) (a) Rs. 2,00,000/- for employees whose 75 months' basic pay exceeds Rs. 1,25,000/- where the remaining period of service of the employees is 10 years or less as on the date of his application for House Building Advance, or where the individual had registered himself with or applied to DDA etc. for flat/house before the issue of these revised orders,

(b) Rs. 1,75,000/- in other cases.

The above-mentioned enhanced limits have come into effect from 24.10.81.

Farming Know-how to Foreign Countries

3. SHRIMATI JAYANTI PATNAIK: Will the Minister of AGRICULTURE: be pleased to state:

(a) whether it is a fact that his Ministry is going to offer farming know-how to some foreign countries;

(b) if so, the names of those countries which are likely to receive farming co-operation from India;

(c) the details about the farming know-how going to be offered; and

(d) the expected time of the implementation of such proposal?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Requests for cooperation in the field of agriculture from foreign countries are considered as and when received.

(b) A list of countries whom the Government of India has already

agreed to extend cooperation in the field of agriculture, is enclosed.

(c) Cooperation is being extended to developing countries in agricultural production, extension, agricultural research and education.

(d) There is no fixed time schedule for implementation. Depending upon the need of the country concerned cooperation is extended from time to time in accordance with a mutually agreed time schedule.

LIST

Economic Cooperation with Developing countries.

Serial No.	Name of Countries	Level at which cooperation has been agreed upon
I JOINT COMMISSION		
1.	Iran Joint Commission
2.	Iraq	Do.
3.	Libya	Do.
4.	Malaysia Joint Advisory Committee
5.	Mauritius Joint Commission
6.	Nigeria	Do.
7.	Sri Lanka	Do.
8.	Tanzania	Do.
9.	Egypt Joint Advisory Committee
II AGREEMENT		
1.	Baherain Signed by Ministry of External Affairs.
2.	Ghana	Do.
3.	Kenya	Do.
4.	Zambia Signed by Department of Agriculture & Co-operation .
5.	Zimbabic Signed by Ministry of External Affairs.
III PROTOCOL		
1.	North Korea Signed by Department of Agricultural Research & Education.
2.	Mexico	Do.
IV. AGREED MINUTES		
1.	Indonesia Agreed minutes signed.
2.	Saudi Arabia	Do.
3.	Sanegal	Do.
4.	People Democratic Republic of Yemen	Do.
V. MEMORANDUM OF UNDERSTANDING		
1.	Guinea Signed by the Department of Agriculture & Coop.